## THE STATE OF UTTAKAKHAND BILL, 1994

SHRI CHATURANAN MTSiHRA (Bihar): Sir, I move for leave to introduce a Bill to provids fer the establishment of the Uttarakhand by recognisa-tion of the existing state of Uttar Pradesh and for matters connected therewith.

The question was put and the motion was adopted.

SHRI CHATURANAN MISHRA: Sir, I introduce the Bill.

THE COMPULSOKY PRIMARP SECCNDARP ASB HIGHER EDU-CATIOS IS REGIONAL LASGUA-GES BILL, 1995

श्री राजनाथ सिंह : (उत्तर प्रदेश) : उपसभाध्यक्ष महोदय, मैं प्रस्ताव दारता हूं कि किसी राज्य या क्षेत्र की प्रादेशिक भाषा को प्राथमिक, माध्यमिक श्रीर उच्चतर शिक्षा का श्रनिनार्य शिक्षण माध्यम बनाने श्रीर तत्संबंधी विषयों का उपसंघ करने वाले विधेयक को पुर:स्थापित फरने की श्रनमित दी जाए।

The question was put and the motion was adopted. ....

श्री राजनाथ सिंह : मैं विधेयक को पुर:स्थापित करता हूं।

The question was put and the motion was adopted.

श्री राजनाथ सिंह: में विधेयक को प्र:स्थापित करता हूं।

THE COMPULSORY REGIONAL LANGUAGE IN PRIMARY AND SECONDARY SCHOOL BILL, 1995

श्री राजनाथ सिंह (उत्तर प्रदेश)ः उपसभाध्यक्ष महोदय, मैं प्रस्ताव करता हूं कि प्राथमिक श्रीर माध्यमिक स्कूलों में राज्य की क्षेत्रीय भाषा को एक श्रीनवार्य भाषा तथा तत्संबंधी विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की श्रन्मति दी जाए।

## THE INTER-STATE RIVER PROJECTS, (REHABILITATION OF OUSTEES) BILL, 1995

SHRI SURESH PACHOURI (Madhya Pradesh): Sir, I beg to move for leave to introduce a Bill to provide for the rehabilitation of oustees, particularly of Adivasis, whose immovable property is acquired for Inter-State River Project by the Goyerment. and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHRI SURESH PACHOURI: Sir, I introduce the Bill.

## PAYMENT OF OLD AGE LOWANCE BILL, 1995

SHRI SURESH PACHOURI (Madhya Pradesh): Sir, I beg to move for leave to introduce a Bill to provide for the; aymcat of old age allowance by the state to the farmers and for matters connoted therewith...

The question was put and the motion was adopted.

SHRI SURBSHI PACHOURI: Sir, I tauroduce the Bill.

## THE PREVENTION OF CATTLE MENACE ON ROADS BILL, 1995

SHRI SURESH PACHOURI (Madhya Pradesh): Sir, I beg to move for leave to introduce a Bill to provide for the ! invention of cattle straying on roads and other public places, causing thereby tatal road accidents and defilement of f iblic places, by providing deterrent ranishments for the cattle owners who lot their cattle stray on roads and other places to feed on litter and also for the impounding and public auction of such strayino. cattle and for matters connected therewith.

The question was put and the motion was adopted, ....

SHRI SURESH PACHOURI: Sir. I introduce the Bill.